

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2887
(TO BE ANSWERED ON THE 27th March 2023)**

GREENFIELD AIRPORT PROJECTS

2887. SHRI PARIMAL NATHWANI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of new greenfield airport projects at implementation stage across the country;
- (b) the details of total cost and by when they will become operational; and
- (c) the details regarding greenfield airport projects in the States of Gujarat and Andhra Pradesh specifically?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Government of India (GoI) has accorded 'In-Principle' approval for setting up of 21 Greenfield Airports across the country including in Gujarat and Andhra Pradesh, namely, Mopa (Project Cost - Rs. 3400 crore) in Goa, Navi Mumbai (Project Cost - Rs.19,646 crore), Shirdi (Project Cost - Rs. 320 crore) and Sindhudurg (Project Cost - Rs. 520 crore) in Maharashtra, Kalaburagi (Project Cost - Rs.175.57 crore), Vijayapura (Project Cost - Rs. 347.92 crore), Hassan (Project Cost - Rs. 193.65 crore) and Shivamogga (Project Cost - Rs. 449 crore) in Karnataka, Dabra (Gwalior) (Project Cost - Rs. 200 crore) in Madhya Pradesh, Kushinagar (Project Cost - Rs. 448 crore) and Noida (Jewar) (Project Cost - Rs. 10056 crore) in Uttar Pradesh, Dholera (Project Cost - Rs. 1305 crore) and Hirasar (Project Cost - Rs. 1405 crore) in Gujarat, Karaikal (Project Cost - Rs. 50 crore) in Puducherry, Dagadathi (Project Cost - 293 crore), Bhogapuram (Project Cost - Rs. 2500 crore) and Orvakal (Kurnool) (Project Cost - Rs. 187 crore) in Andhra Pradesh, Durgapur (Project Cost - Rs.670 crore) in West Bengal, Pakyong (Project Cost - Rs. 553.53 crore) in Sikkim, Kannur (Project Cost - Rs.2342 crore) in Kerala and Hollongi (Itanagar) (Project Cost - Rs. 646 crore) in Arunachal Pradesh.

Out of these, 11 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar, Itanagar, Mopa and Shivamogga have been operationalised.

As per the Greenfield Airports Policy, 2008, the responsibility of implementation of airport projects including funding of the projects rests with the concerned airport

developer including the respective State Government (in case the State Government is the project proponent). The timelines for construction of airports depends upon various factors such as land acquisition, mandatory clearances, removal of obstacles, financial closure etc. by the respective airport developers.
